

CBI vs. Shri Anil Kumar Garg & Ors.
SC No.21/19

18.08.2020

Present: None.

(Through VC using Cisco WebEx app)

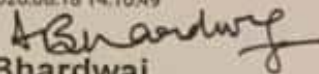
Matter is taken up on receiving report of IO of the case with regard to NBWs in the name of Sh. Vivek Gautam. Same is taken on record. Hard copy be filed on reopening of courts.

Be listed on date fixed i.e. 19.08.2020 at 11:00 AM.

Let a copy of this order be sent by whatsapp to Ld. Sr. PP for CBI, the accused persons as well as their Id counsels.

ARUN
BHARDWAJ

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BHARDWAJ
Date: 2020.08.18 14:10:49
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Arun Bhardwaj
Special Judge (PC Act) (CBI-5)
Rouse Avenue District Court
New Delhi/18.08.2020

ED vs. Anand Kumar Kapoor
Ct. Case No. 45/19

18.08.2020

Present: Mohd. Faraz, Ld. Special PP for ED.

Sh. Harsh Kumar Sharma, Ld. Counsel for Accused Sh. Anand Kumar Kapoor.

(Through VC using Cisco WebEx app)

The case is at the stage of Prosecution Evidence, therefore can be taken up only on reopening of the courts.

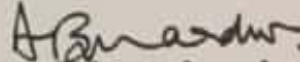
Ld. Spl. PP for ED submits that one of his family members has become Covid Positive and requested for a longer date for prosecution evidence.

Be listed on 18.09.2020 for Prosecution Evidence.

Let a copy of this order be sent by WhatsApp to Ld. Special PP for ED, the accused as well as the learned counsel for the accused.

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Arun Bhardwaj
Special Judge (PC Act) (CBI-5)
Rouse Avenue District Court
New Delhi/18.08.2020